

ITEM NO.28

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) Nos. 468-469/2022 in C.A. Nos. 1071-1072/2017

SMT. NASEEMA KHAN

Petitioner(s)

VERSUS

SHAFIQR RAHMAN

Respondent(s)

(FOR ADMISSION)

Date : 22-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Syed Ahmed Saud, Adv.
Mr. Daanish Ahmed Syed, Adv.
Md. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Aqib Baig, Adv.
Mr. Md. Shahib, Adv.
Mr. Ashish Chandra Singh, Adv.
M/S. Shakil Ahmad Syed, AOR

For Respondent(s) Mr. Niraj Gupta, AOR
Ms. Anshu Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these petitions alongwith appeals for hearing on

21.09.2022.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)